

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).6790/2020

(Arising out of impugned final judgment and order dated 22-10-2019 in CRLA No. 202/1988 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

JASWANT & ANR.

Respondent(s)

(WITH I.R. and IA No.38765/2020-CONDONATION OF DELAY IN FILING and IA No.38766/2020-EXEMPTION FROM FILING O.T.)

Date : 26-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Exemption from filing O.T. granted.

Delay condoned.

Leave granted.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER